

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

Subject: Nomination of Judicial officers for One day Orientation Programme on the topic "Medical Forensics & Medico-Legal Aspects in Trial; Different Dimensions of Cyber Crimes and Electronic Evidence".

No: 1510 of 2025/RG/AC

Dated: 13/10/25

The Judicial Officers, as per Annexure "A" are hereby nominated for participating in the subject programme, which is scheduled to be held on 17th of October, 2025 at J&K Judicial Academy, Mominabad, Srinagar.

The nominated Judicial officers shall report in the Academy, at 09:45 AM sharp on the scheduled date.

By Order.


Registrar (Administration)

No: 65054-99/RG/65

Dated: 13/10/25

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of Kashmir Province/UT of Ladakh.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
9. Order File.


Registrar (Administration)

Annexure-A

Special Orientation Programme on: Medical Forensics & Medico-Legal Aspects in Trial, Different Dimensions of Cyber Crime and Electronic Evidence

At

J&K Judicial Academy, Mominabad, Srinagar

On

17.10.2025

I. Judicial Officers of Kashmir Province & UT of Ladakh

S.No	Name of the Officer(Mr/Ms)	Designation
1.	Masarat Roohi	Additional District & Sessions Judge, Anantnag
2.	Farooq Ahmad Bhat	Additional District & Sessions Judge, Srinagar
3.	Manzoor Ahmad Zargar	Special Judge NDPS, Pulwama
4.	Manjit Rai	Additional Session Judge TADA/POTA(NIA), Srinagar
5.	Sushil Singh	Additional District and Sessions Judge, Bandipora
6.	Romesh Lal	Additional District and Sessions Judge, Sopore
7.	Rafia Hassan	Additional District & Sessions Judge, Ganderbal
8.	Imran Husain Wani	CJM, Budgam
9.	Muzamil Ahmad Wani	CJM, Pulwama
10.	Junaid Imtiaz Mir	Small Causes Court, Srinagar
11.	Shafeeq Ahmad Malik	Sub-Judge, Vailoo
12.	Moneer Ahmad	Sub Judge, Kupwara
13.	Mohammad Ishtiyag Alam Baba	Forest Magistrate, Srinagar
14.	Easar Ul Nabi	Special Mobile Magistrate, Budgam
15.	Masrat Jabeen	Special Mobile Magistrate(PT&E), Srinagar
16.	Uzma Amin	Munsiff, Pampore
17.	Raja Arshad Hamid	Addl. Mobile Magistrate (T), Srinagar
18.	Towfeel Ahmad Mir	Additional Special Mobile Magistrate Beerwah, Budgam
19.	Altaf Ahmad Mir	Munsiff Handwara, Kupwara
20.	Deldan Angmo	Munsiff, Zanskar, Kargil
21.	Tasneem Kawoos	Munsiff, Budgam

22.	Mufti Nahida	Munsiff Kangan, Ganderbal
23.	Nazia Hassan	Munsiff Chadoora, Budgam
24.	Aarizoo Javaid Rather	Munsiff Dooru, Anantnag
25.	Rameen Rashid Khan	Addl. Spl. Mobile Magistrate, Shopian
26.	Usman Khurshid	District Mobile Magistrate (T) Sopore, Baramulla
27.	Mansoor Ahmad Mir	Munsiff Tangdhar, Kupwara
28.	Mehak Mehboob	Munsiff Gurez, Bandipora
29.	Zirgham Hamid	Ist Additional Munsiff, Srinagar